

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

CORRIGENDUM

Dated Guwahati the 16th June, 2022

NO.HC.VII-167(Pt.-VIII)/2014/4381/A #### In partial modification of this Registry's earlier Notification **NO.HC.VII-167(Pt.-VIII)/2014/4323/A** dated 15-06-2022, it is hereby informed that the nominated participants in respect of the programme "**Cyber Safety & National Security**" to be organised by the Bureau of Police Research & Development, New Delhi, at Vigyan Bhawan, New Delhi on **20-06-2022 at 11:00 A.M.** are required to upload their details as per the following links:

- (i) **For Inaugural Function: <https://tiny.one/mha-inaugural>**
- (ii) **For Full Day Session: <https://tiny.one/mha-fullday>**

The minute to minute schedule for the said training programme is enclosed herewith.

By order,
Sd/- R.A. Tapadar
REGISTRAR(JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/4382-4395/A Dated: 16-06-2022

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Golaghat / Nalbari

(He/She is requested to inform the nominated Judicial Officer(s) under his control accordingly).

6. Shri. Navrattan Joshi, Brig (Retd.) PSO (Electronics), Bureau of Police Research & Development, National Highway-8, Mahipalpur, New Delhi-110037.
7. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
8. Shri Nasim Akhtar, Addl. District & Sessions Judge, Golaghat, Assam.
9. Shri Rahul Medhi, Civil Judge cum Assistant Sessions Judge, Nalbari, Assam.

Registration will commence at 9:00 A.M. Invitees are required to be seated by 10:30 A.M.

For any clarification or further information, the nominated Officers may contact-

- a. Shri Raveesh Kumar, PSO(W), BPR&D Hqrs., MHA (Mobile No. 9899012510, E-mail id: raveesh.kumar@bprd.nic.in)
 - b. Shri Sushil Kumar, PSO(B&E), BPR&D Hqrs., MHA (Mobile No. 9868127505, E-mail id: sushilkumar@bprd.nic.in)
10. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
 11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
16.06.22
REGISTRAR (JUDICIAL)

Minute to Minute Program for the National Conference on "Cyber Safety & National Security - Cyber Apradh Se Azadi - Azadi Ka Amrit Mahotsav" at Vigyan Bhawan, New Delhi on 20th June, 2022

INAUGURAL SESSION		Time
Lighting of Lamps by Dignitaries & Welcome Address by Master of Ceremony		1100-1105
Presentation of Planter		1105 – 1108
Presentation by CIS Division, MHA		1108-1111
One Minute 'Representative Song' by Ministry of Culture		1111-1112
Video on Gist of recent activities under taken by States/UT under AKAM in collaboration with MHA and Ministry of Culture		1112-1115
Address by Hon'ble Union Home Minister, Chief Guest		1115-1135
Presentation of Memento to Chief Guest		1135-1138
Vote of Thanks by BPR&D		1138-1140
National Anthem		1140 – 1141 (52 seconds)
High Tea		1141-1220
Session – 01 Presentation by National Cyber Security Coordinator (NCSC) on Recent Policy Interventions		1220-1240
Session – 02 Presentation of Three Best Practices in Investigation of Cyber Crimes, Prevention of Cyber Crimes, Cyber Hygiene, Cyber Jaagrookta Diwas by Special DGP / ADG of Tamil Nadu, Maharashtra, Uttar Pradesh and Delhi Police followed by Open House – cum - Discussion		1240-1340
Lunch Break		1340-1430

Session - 03 Presentation of Latest Guidelines for Prevention of Cyber Crimes and Promotion of Cyber Hygiene by Reserve Bank of India (RBI) followed by Open House –cum- Discussion	1430-1500
Session - 04 Presentation of Latest Guidelines for Prevention of Cyber Crimes and Promotion of Cyber Hygiene by National Payments Corporation of India (NPCI) followed by Open House –cum- Discussion	1500-1520
Session – 05 Presentation of Latest Guidelines for Prevention of Cyber Crimes and Promotion of Cyber Hygiene by Department of Telecommunication (DoT) followed by Open House –cum- Discussion	1520-1550
Tea Break	1550-1610
Session – 06 Presentation of Latest Guidelines for Prevention of Cyber Crimes and Promotion of Cyber Hygiene by Ministry of Electronics and Information Technology (MeitY) followed by Open House –cum- Discussion	1610-1640
Session - 07 Presentation of Latest Guidelines for Prevention of Cyber Crimes and Promotion of Cyber Hygiene by National Critical Information Infrastructure Protection Centre (NCIIPC) followed by Open House –cum- Discussion	1640-1700
Summing Up	1700-1715
